

Information Note to the Press (Press Release No. 3/2023)

For Immediate Release

Telecom Regulatory Authority of India

TRAI releases Consultation Paper on 'Telecommunication Infrastructure Sharing, Spectrum Sharing, and Spectrum Leasing'.

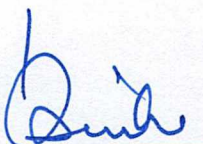
New Delhi, 13th January 2023 – The Telecom Regulatory Authority of India (TRAI) has today released a Consultation Paper on '**Telecommunication Infrastructure Sharing, Spectrum Sharing, and Spectrum Leasing**'.

Department of Telecommunications (DoT), through its letter dated 10.02.2022, informed TRAI that to promote optimum resource utilization among the licensees, it is proposed to allow sharing of all kinds of telecom infrastructure and network elements among all categories of service providers, licensed under the Section 4 of Indian Telegraph, Act, 1885, for provision of authorized telecom services. Through the said letter, DoT sought TRAI's recommendations under Section 11(1)(a) of TRAI Act, 1997 (as amended) on this issue.

2. Considering the request of stakeholders to permit inter-band spectrum sharing and leasing of spectrum, the issues related to spectrum sharing and leasing of spectrum have also been taken up along with the issues relating to infrastructure sharing.

3. In this regard, a Consultation Paper on '**Telecommunication Infrastructure Sharing, Spectrum Sharing, and Spectrum Leasing**', seeking comments from the stakeholders, has been placed on TRAI's website (www.trai.gov.in). Written comments on the issues raised in the Consultation Paper are invited from the stakeholders by 10th February 2023 and counter-comments by 24th February 2023.

4. The comments/ counter-comments may be sent, preferably in electronic form, at advmn@traigov.in. For any clarification/ information, Shri Akhilesh Kumar Trivedi, Advisor (Networks, Spectrum & Licensing), TRAI may be contacted at Telephone Number +91-11-23210481.


(Rajiv Sinha)
Secretary I/c, TRAI 13/01/2023